

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No.408 of 2018**

**IN THE MATTER OF:**

**Vintage Hotels (P) Ltd. & Anr.**

**...Appellants**

**Versus**

**Ahamed Nizar Moideen Kunhi Kunhimahin**

**...Respondent**

**For Appellants:            Shri D. Sreenivasan, Shri Mayilsamy K. and Shri  
   Kanimozhi, Advocates**

**For Respondent:            Shri Judy James, Advocate**

**ORDER**

**22.01.2020**            Due to paucity of time, the matter could not be taken up.

List the Appeal for hearing on 5<sup>th</sup> February, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*/rs/md*